## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2748
ANSWERED ON:29.03.2012
CASES REFERRED TO BRPSE
Ganpatrao Shri Jadhav Prataprao;Yadav Shri M. Anjan Kumar

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of cases received by Board for Reconstruction of Public Sector Enterprises (BRPSE) during the last three years and the current year;
- (b) the number of cases disposed off so far;
- (c) whether there is delay investigating the cases by BRPSE;
- (d) if so, the reaction of the Government thereto and the steps taken by the Government to solve this problem; and
- (e) the extent to which success has been achieved by the Government so far in this regard?

## **Answer**

## THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Proposals in respect of 9 Central Public Sector Enterprises (CPSEs) have been received by Board for Reconstruction of Public Sector Enterprises (BRPSE) during the last three years and the current year (2008-09, 2009-10, 2010-11 and 2011-12 upto 29.2.2012).
- (b): BRPSE has considered all above cases referred during the last three years and current year and given its recommendations in respect of 8 CPSEs and remitted one case to the concerned administrative ministry for resubmission.
- (c): No, Madam.
- (d) & (e): Does not arise.